

the domestic as well as in the foreign markets :

- (i) Grant of Cash Compensatory Support for export of jute goods.
 - (ii) Emergency purchase of one lakh bales of D. Twill bags as one-time operation through DGS & D.
 - (iii) Compulsory use of new bags for packing cement.
 - (iv) Persuading other user-departments to use more jute bags for packing of fertilizers, sugar and food-grains.
 - (v) Regional and International level consultations among jute producing and jute consuming countries are being periodically held to formulate joint action programme to stabilise prices and export earnings.
 - (vi) Procurement of 1.49 lakh bales of B. Twill bags through DGS & D for April/June 1982 delivery on cost plus basis after linking it with purchase of raw jute from JCI.
 - (vii) A number of letters of intent for setting up of 100% export oriented units particularly for diversification of new products like export of fine yarn, jute decoratives specialised items, have been cleared by Government.
- (c) No, Sir.

(d) Jute Corporation of India has been authorised to commence procurement in a big way under statutory price support operation with the objective of benefitting the growers.

Deposits in Nationalised Banks in Rural and Urban Areas

4396. SHRI ANANTHA RAM-ULU MALLU : Will the Minister of FINANCE be pleased to state :

(a) what is the position at present regarding deposits in each nationalised bank in the rural and urban areas in the country ;

(b) what is the latest position of loans advanced in rural and urban areas by each Bank ; and

(c) what is the State-wise and bank-wise break-up of these deposits and loans ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY):

(a) to (c). The information to the extent possible is being compiled and will be laid on the table of the House.

Arrest for illegal trafficking in narcotics

4397. SHRI NAVIN RAVANI : Will the Minister of FINANCE be pleased to state :

(a) the number of persons arrested for illegal trafficking of narcotics during the year 1981 and upto June, 1982 and the value of narcotic drugs recovered ; and

(b) the action taken against them?